

treated. A decision for condoning the break was reached only in the middle of September, 1952, and since then cases are being dealt with expeditiously.

**OIL AND COAL IN NORTH-EAST FRONTIER AGENCY**

**534. Shri Gohain:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that investigation has been carried out for oil and coal in the Sela District of the North-East Frontier Agency; and

(b) if so, what are the results?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) No, Sir.

(b) Does not arise.

**DISCOVERIES BY 'THE FUEL RESEARCH INSTITUTE'**

**535. Shri Telkikar:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the results of the experiments made by 'The Fuel Research Institute' at Digwadih, Dhanbad, in the following fields, from its inception to this day:—

- (i) dyes with attractive hues,
- (ii) drugs for healing diseases,
- (iii) chemicals for use as disinfectants,
- (iv) industrial explosives, and
- (v) fertilizers; and

(b) whether the Institute was successful in discovering any new by-product?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Research on dyes, drugs, chemical disinfectants, industrial explosives and fertilizers do not fall within the purview of the Fuel Research Institute.

(b) A statement giving the desired information is laid on the Table of the House. [See Appendix VI, annexure No. 52]

**BAUXITE**

**536. Shri Ganpatj Ram:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what are the main resources of bauxite in the different parts of the country?

(b) Is it a fact that a commission of experts is engaged in the investi-

gation of various sources of electrical power with a view to the possibilities of aluminium production?

(c) How many necessary equipments in the shape of an aluminium smelter are working in India?

(d) What is their ultimate capacity in tons per year?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (d). A statement giving the information available is laid on the Table of the House. [See Appendix VI, annexure No. 53]

**REVIEW PETITIONS**

**537. Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to refer to the reply to Starred Question No. 784 asked on the 28th November, 1952 and state:

(a) the number of review petitions received so far by Government as a result of the decisions of the Departmental Promotion Committees; and

(b) the number disposed of so far and their results?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). The information is being collected and will be laid on the Table in due course.

**RELIEF IN FAMINE AREAS**

**538. Shri N. L. Joshi:** (a) Will the Minister of Defence be pleased to state to what parts of the country was the military personnel deputed for relief work in the famine devastated areas in the year 1952?

(b) What was the nature of the work executed by the Force?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Rayalaseema and Tamilnad areas of Madras State.

(b) The troops were employed mainly on deepening of wells.

**RIVER VALLEY PROJECTS (LOAN)**

**539. Shri N. L. Joshi:** (a) Will the Minister of Finance be pleased to state what is the amount of loans asked for by the various State Governments for purposes of prosecuting their river valley projects in their respective States in the year 1952?

(b) Which of the State Governments could get the loan and what is the amount received by them?

**The Minister of Revenue and Expenditure (Shri Tyagi):** (a) and (b). A statement is placed on the Table of the House. [See Appendix VI, annexure No. 54]